

[25 July, 2001]

RAJYA SABHA

Freedom fighter status to soldiers who liberated Goa

†349. RAO MAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering to give 'freedom fighter' status to soldiers who liberated Goa by operation Goa in 1961;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) No, Sir.

(b) Does not arise.

(c) Soldiers who participated in operation Goa in 1961 to liberate Goa do not fulfil the eligibility conditions as laid down under the Swatantrata Samman Sainik Pension Scheme.

Crimes against women

350. DR. C. NARAYANA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that according to the Report of the National Crime Records Bureau (Chennai), 1999, serious crimes against women are still high in 23 mega cities in India;

(b) whether it is also a fact some women's groups contend that there is an increase in crimes against women in the last decade; and

(c) if so, what remedial measures Government propose to take?

†Original notice of the Question was received in Hindi.